

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**RAJYA SABHA**

**UNSTARRED QUESTION NO.137**

**TO BE ANSWERED ON 17<sup>th</sup> JULY, 2017**

**SALE OF PROPERTY/ASSETS OF MAJOR PORT TRUSTS**

137. SHRI RITABRATA BANERJEE:

Will the Minister of SHIPPING be pleased to state:

- (a) whether it is a fact that Government desires to sell the property/assets of the major port trusts;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government plans to lease the properties instead of selling; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI MANSUKH L. MANDAVIYA)

- (a) No, Sir.
- (b) Does not arise.
- (c)&(d):The management of land of the Major Ports is regulated by the provisions of the Major Port Trust Act, 1963 and “Policy Guidelines for Land Management by Major Ports, 2014” which lays down the procedure of land allotment on lease/licence basis.

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